

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 9

IA 949/2021 IA 1318/2021 IA 2474/2021 IA 2890/2021 IA 2980/2021

IA 1017/2022 IN CP(IB)43/MB/2017

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **18.11.2022**

NAME OF THE PARTIES: - **Gupta Energy Pvt Ltd**

Appearance (via video-conference):

For Applicant in IA 949/2021 : Adv. Jatin Kumar
IA 1318/2021 & 1017/2022 : Adv. Pulkit Sharma i/b. Adv Avinash R
Khanolkar
For Respondent : None present

Section 60(5), 10 of the IBC, 2016

ORDER

List this matter on Board on **High On Board** on 28.11.2022.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)